भू रेड सेवा में, भू अवर सचि

बिहार विधान सभा, पटना ।

2019/03

विषय:-चल-अचल संपत्ति तथा दायित्वों की विवरणी के संबंध में। महोदय,

सभा सचिवालय के कार्यालय आदेश ज्ञाप संख्या-1 स्था०-36/2021-246, दिनांक-20.01.2023 के आलोक में मैं अपने चल-अचल संपत्ति तथा दायित्वों की विवरणी विहित प्रपत्र में संलग्न कर रहा हूँ।

अतएव अनुरोध है कि संलग्न विवरणी को अग्रेतर कार्रवाई हेतु ग्रहण करने की कृपा की जाय।

विश्वासभाजन,

निक्र जिल्लास १५१०थ/२०१३ (अमित कुमार)

सहायक,

बिहार विधान सभा, पटना ।

Declaration of Assets and Liabilities

Year-2023

Dependant-3

______I, Amit __Kumar, son of Sri Uma_Kant Singh, aged 41 _years, belonging to Administrative Cadre (Bihar Legislative Assembly) service and presently working as Assistant Bihar Legislative Assembly, Patna, give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

r. Description Self Spouse Dependant- Dependant-2 Simpal 1

Vignari Shubb

Sr. No.	Description	Self	Spouse Simpal Kumari	Shubh Kumar singh. (Son)	Dependant-2	Etc. Name
(i)	Cash	Rs. 90,100/-	Rs. 29,500/-	Rs.12,880/-	Nil	
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	(1) SBI A/C in Bihar Vidhan Mandal Branch A/C Balance- Rs. 1,20,000/-(Approx.) (2) Two F.D Approx. Valuation of Rs.1,86,550/- (3) Members ship A/C in Co-operative Banking Society LTD A/C Balance Rs.21,000/-(Approx)	(1)SBI A/C in Bihar Vidhan Mandal A/C Balance- Rs. 4,14,956/- (Approx.) (2) Two F.D Appro. Valuation of Rs.1,74,880/- (3)SBI A/C in Marufgunj Patna City A/C Balance-Rs.13,31,475 /- (Approx)	Minor A/C in SBI Bihar Vidhan Mandal A/C Balance Rs3,625/- (Approx.)	Nil	NII
(iii)	Bonds, Debentures and Shares in companies	(1)Sahara India FD Rs. 16,000/- (2)Share Capital of Rs. 10,000/- of Co- operative Banking Society LTD,	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(1)LIC Money Back Policy of Rs. 1,00,000/- and 10,00,000/- (2) K.V.P (Post Office) 60,000 (3) R.D in Post Office of Rs.2,000/- Per Month for 5 years.	LIC Money Back Policy of Rs. 1,00,000/-and 5,00,000/-	LIC Education Annuity Policy Policy of Rs. 1,00,000/-	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Hero Mastro Scootee Purchased on 2013 and MAHINDRA XUV3OO CAR	Nil	Nil	Nii	Nil
(vi)	Jewellery (give details of weight and value)	Gold- 100 gms (Approx.) of Rs. 5,00,000/- (Approx.)	Gold- 305 gms (Approx.) of Rs. 15,25,000/- (Approx.)	Gold- 23 gms (Approx.) of Rs. 1,13p,000/- (Approx.)		
			Silver -300 gms (Approx.) of Rs. 20,500/- (Approx.)	Silver -100 gms (Approx.) of Rs.6,500/- (Approx.)	Nil	Nil
(vII)	Other assets, such as values of claims / interests	NII	Nil	NII	Nil	NII

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be

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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	NII	Nil	Nil	Etc. Name Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nii	Nil	Nil	Nil
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	1 BHK Flat (Near AIIMS, Patna.)499 sQ Feet. Current Value. Rs. 6,50,000/- and 2 BHK Flat in Agamkuan Patna Approx of 900 Sqft. Current Value of Rs. 25,25,000/-	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Property of Hindu undivided Family (Ancestral Property)	Nil	Nii	Nil	Nil
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(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31-12-2022 Rs.8,20,869.74/-		
(a)	(i) Loans from Banks	Housing Loan in SBI of Rs.17,50,000/-			
	(ii) Loans from financial institutions	Nil	Nil		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing	Nil	Nil		
	(b) dues to departments dealing with supply of water	NII	Nil		
	(c) dues to departments dealing with supply of electricity	Nil	Nil		
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	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NII	NII
	(f) Other dues, if any	NII	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs.65,083/- Assessment Year 2022-2023. Pan No-APDPK2001H.	Nil
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NII	Nil
	(iii) Sales Tax [Only in case of proprietary business]	NII	Nil
120	(iv) Property Tax	Nil	Nil

C. <u>Personal Detail</u>

GPF/CPF/PRAN No). :-	PTS/I	BLA-12	59	26 230000						
Gender	:-	М	M (M/F)								
Date of Birth	;-	0	5	0	1	1	9	8	2	DD/MM/YYYY	
Class/Group	:-	С		(A	/B/C)		1	**************************************	2 3		
Cadre		Adm	Administrative Cadre, Bihar Legislative Assembly, Secretariat								
		(Full N	ame e.	g. B.A.	SBiha	r Admi	nistrativ	ve Serv	ice,		
		B.S.S	Biha	r Secre	etariat S	iervice	etc.)				
Home District	:-		G	iodda	•1						

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 3110 5 4712

Name of Employee: Amit kumar.

Place: Patna.

Designation: Assistant.,

Date:14.02.2023.

Department: Bihar Legislative Assembly, Secretariat Patna.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.